

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28454/2024	SARAT NAIK @SHARAT NAIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	FATEGARH /142 /2018 () //	AOD20220001998C202400016
2	D-BLAPL/28455/2024	RANJAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	DHENKANAL SADAR /647 /2021 () //	AOR20220000399C202400008
3	D-BLAPL/28456/2024	JAGABANDHU KUANRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202400079
4	D-BLAPL/28461/2024	PASA @ PRASAN @ PRASANTA DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TANGI /175 /2024 () //	
5	D-BLAPL/28463/2024	BIPIN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	//0 () //	
6	D-BLAPL/28465/2024	DHANA BOIPARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOIPARIGUDA /22 /2024 () //	
7	D-BLAPL/28468/2024	DIBYALOCHAN DASH VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /30 /2023 () //	
8	D-BLAPL/28470/2024	BISWAJIT MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /274 /2023 () //	
9	D-BLAPL/28471/2024	JAGANNATH ROUL VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /416 /2024 () //	AOR20220001087C202400071
10	D-BLAPL/28472/2024	VIKASH PAREEK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /21 /2024 () //	
11	D-BLAPL/28474/2024	HARSHIT @ HARSIT CHOUHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /21 /2024 () //	

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12	D-BLAPL/28476/2024	VIJAYA RAI SHARMA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /21 /2024 () //	
13	D-BLAPL/28477/2024	RATNA KESHARI NAYAK @ TULU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S. BUXIBAZAR /71 /2024 () //	
14	D-BLAPL/28481/2024	SARAT CHANDRA PARICHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 () //	
15	D-BLAPL/28482/2024	RANJAN @MANASH @BAPUN SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /292 /2023 () //	AOR20220001631C202400117
16	D-BLAPL/28483/2024	SANJAYA BEBIRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 () //	
17	D-BLAPL/28485/2024	KALU CHARAN BHUYAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BADABAZAR /275 /2024 () //	
18	D-BLAPL/28487/2024	KESHABA KHADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //	
19	D-BLAPL/28488/2024	PRAKASH BIRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /88 /2024 () //	
20	D-BLAPL/28489/2024	SANTU @ SANTOSH BEHERA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	JODA /275 /2022 () //	
21	D-BLAPL/28491/2024	SUDARSANA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /672 /2024 () //	
22	D-BLAPL/28492/2024	BALIA NAIK @ BALARAM VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /672 /2024 () //	
23	D-BLAPL/28497/2024	RANJAN GADANGA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /135 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28498/2024	SUBASH MUDULI	RAJIB LOCHAN PATNAIK	ORKEL /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28503/2024	PADAN @ PADMAN KHURA	SABYASACHI MISHRA	TUREIKELA /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28508/2024	MADHABA MOHAPATRA	SAKTI PRASAD DAS	KHANDAGIRI P.S. /583 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28509/2024	ABHISEK BARIK	BHARAT BHUSAN ROURAY	SECTOR-15 /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28511/2024	RASMITA PADHI	SASMITA DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28512/2024	MITHUN DALEI	PRABIR KUMAR RAY	DHARMASALA /202 /2024	AOR20230000820C202400025
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28515/2024	PATITA NAIK @ MINJA	ARJUNA CHARANA BEHERA	TIGIRIA /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28516/2024	ROHAN JENA	RAMAKANTA MISHRA	BOLANGIR TOWN /332 /2024	AOR20220004226C202400030
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28517/2024	SATYA SUNDAR KABI	BISWARANJAN DALAI	BARI RAMACHANDRAPUR /514 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28518/2024	ARJUNA BISWAL	BIJAY KUMAR BEHERA	//2024	AOR20220001736C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28520/2024	AMAR DAS	BIJAY KUMAR BEHERA	//	AOR20220001736C202400020
		VS	VS	()	

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35	D-BLAPL/28522/2024	STATE OF ODISHA SUSHANTA NAG VS	DIPTIREKHA NANDA VS	// BARGARH /319 /2023 ()	
36	D-BLAPL/28523/2024	STATE OF ODISHA MITHUN @ PRASANTA MUKHI VS	NIRANJAN LENKA VS	// BARIPADA TOWN /154 /2024 ()	
37	D-BLAPL/28526/2024	STATE OF ODISHA SANDEEP SINGH BAGHEL VS	SWAGATIKA SAHOO VS	// / /0 ()	
38	D-BLAPL/28528/2024	STATE OF ODISHA SUNIL @ LALA NAG VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /168 /2022 ()	
39	D-BLAPL/28532/2024	STATE OF ODISHA UTTAM KUMAR DIPA VS	SATYABRATA PANDA VS	// / /0 ()	
40	D-BLAPL/28534/2024	STATE OF ODISHA SUNIL @ LALA NAG VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /167 /2022 ()	
41	D-BLAPL/28535/2024	STATE OF ODISHA RAHUL NAYAK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
42	D-BLAPL/28537/2024	STATE OF ODISHA SUBHRAJYOTI @ SUBHRA JYOTI MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
43	D-BLAPL/28539/2024	STATE OF ODISHA SHIBA SANKAR ROUT VS	DEBASHIS ROUSTRAY VS	// LAIKERA /67 /2017 ()	
44	D-BLAPL/28544/2024	STATE OF ODISHA SUNIL @ LALA NAG VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /169 /2022 ()	
45	D-BLAPL/28545/2024	STATE OF ODISHA LAXMAN MALICK @ JILU @ SILU @ DIPU @ DEEPAK VS STATE OF ODISHA	KUMESH CHANDRA MOHANTY VS	// PIPLI /29 /2020 () //	

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46	D-BLAPL/28549/2024	CHAUDHARI @ CHAUDHRI DHIBAR VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	GHASIPURA /171 /2024 () //	
47	D-BLAPL/28555/2024	PAWAN SINGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /21 /2024 () //	
48	D-BLAPL/28562/2024	POOCHA PRABHAKAR RAO@P.PRABHAKAR RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOLANTHARA (BERHAMPUR) /341 /2024 () //	AOR20220001631C202400118
49	D-BLAPL/28564/2024	MANOJ BEHERA @ GEDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /341 /2024 () //	
50	D-BLAPL/28565/2024	RABANA@SITARI KARUA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	DAITARI /43 /2022 () //	AOR20220001061C202400018
51	D-BLAPL/28566/2024	AMULYA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /51 /2015 () //	AOR20220000371C202400082
52	D-BLAPL/28569/2024	JAGAMOHAN DARJI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /692 /2022 () //	AOR20220004226C202400031
53	D-BLAPL/28570/2024	RAKESH DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /441 /2024 () //	
54	D-BLAPL/28571/2024	BABULI DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /12 /2018 () //	AOR20220000371C202400083
55	D-BLAPL/28575/2024	MAHESH DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	BOLAGARH P.S. /104 /2024 () //	
56	D-BLAPL/28582/2024	GUNU KANHAR VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /452 /2024 () //	
57	D-BLAPL/28585/2024	RAKESH DAS	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /489 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/40626/2024	SRIKANTA KUMAR PAKAL	SOUMYAJYOTI BISWAL	//	
		VS	VS	0	
		ELECTION COMMISSION OF INDIA, NEW DELHI		//	
59	D-CMAPL/40678/2024	M/S. A.J. STORE, KESINGA, KALAHANDI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMAPL/40698/2024	SRIDHAR DASH	P. V. BALAKRISHNA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
61	D-CMAPL/40706/2024	DHANURJAYA SWAIN	LALITENDU MOHAPATRA	//	AOD20230000595C202400002
		VS	VS	0	
		STATE CO OPERATIVE ELECTION COMMISSIONER, ODISHA		//	
62	D-CMP/40617/2024	SURENDRA NAYAK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		UPENDRA PRASAD NAYAK		//	
63	D-CMP/40622/2024	SOURAV SEKHAR BEHERA	IN PERSON	//	LOD20220000356C202400008
		VS	VS	0	
		NILESH BADGUJAR		//	
64	D-CMP/40648/2024	RASHMITA DAS	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		BRANCH MANAGER, PUNJAB NATIONAL BANK, CUTTACK		//	
65	D-CMP/40663/2024	BIRABAL SAHU	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		ARUN KUMAR SAHU		//	
66	D-CMP/40677/2024	SANTOSH KUMAR NAIK	SOUMENDRA PATTANAIAK	//	
		VS	VS	0	
		SASHIKALA PATEL		//	
67	D-CMP/40700/2024	PURNA CHANDRA JENA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		LAXMI NARAYAN SUNDAR RAY MOHAPATRA		//	
68	D-CONTC/40609/2024	BISWAMITRA BISWAL	ADV.	//	
		VS	VS	0	

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		SHALINI PANDIT, IAS		//	
69	D-CONTC/40613/2024	ANJANA KUMARI PANDA	ADV.	//	
		VS	VS	0	
		MOHAMMAD MUBARAK ALLI, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
70	D-CONTC/40621/2024	BHARTTRUHARI SAHU	ADV.	//	
		VS	VS	0	
		BIDYUTLATA MAHAPATRA (OWA) (I)		//	
71	D-CONTC/40630/2024	KAUSALYA NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S		//	
72	D-CONTC/40631/2024	KUSHA NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S		//	
73	D-CONTC/40645/2024	SANJAY KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		HEMAKANTA SAY, IAS		//	
74	D-CONTC/40647/2024	NIHAR RANJAN DAS	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
75	D-CONTC/40658/2024	BASANTI NAYAK	J.K.MISHRA - 2	//	
		VS	VS	0	
		ASWASTI S SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT		//	
76	D-CONTC/40669/2024	BIKASH CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
		AKRURA CHANDRA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK		//	
77	D-CONTC/40686/2024	BIDYUTULATA DASH	ADV.	//	
		VS	VS	0	
		SHALIN PANDIT, IAS		//	
78	D-CONTC/40694/2024	SATYARANJAN PATI	AMITAV TRIPATHY	//	
		VS	VS	0	
		NIBEDITA PANI, DEO, JAJPUR		//	
79	D-CONTC/40705/2024	RAMESH CHANDRA MAHAKUD	ADV	//	AOR20220001535C202400084
		VS	VS	0	
		SASWAT MISHRA PRINCIPAL SECRETARY FINANCE DEPTT.		//	

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80	D-CRLA/28459/2024	AJU MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MADHUPATNA /219 /2021 () //	AOD20240000001C202400279
81	D-CRLA/28484/2024	KISHORE KUMAR @ KISHOR KUMAR SAW VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	//0 () //	
82	D-CRLA/28507/2024	KISHORE CHANDRA POTHAL VS STATE OF ODISHA	DEBASNAN DAS VS	BARI RAMACHANDRAPUR /54 /2023 () //	
83	D-CRLA/28584/2024	BABULA@BABULA DEHURY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /100 /2020 () //	
84	D-CRLA/28586/2024	RABI NAYAK VS STATE OF ODISHA	SHYAMANANDA JENA VS	KALIAPANI /24 /2021 () //	
85	D-CRLA/28589/2024	UMESH CHANDRA MOHANTA @ SILU VS STATE OF ODISHA	SHYAMANANDA JENA VS	KALIAPANI /24 /2021 () //	
86	D-CRLA/28591/2024	SATYABRATA BEHERA@BABLU VS STATE OF ODISHA	SHYAMANANDA JENA VS	KALIAPANI /24 /2021 () //	
87	D-CRLMC/28462/2024	SAROJ SAMAL VS STATE OF ODISHA	APARES BHOI VS	AUL /468 /2023 () //	
88	D-CRLMC/28475/2024	RAKESH ROURTRAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	LALBAG /275 /2021 () //	
89	D-CRLMC/28478/2024	JINUN THATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	HARABHANGA /51 /2022 () //	
90	D-CRLMC/28486/2024	MUKESH SAHANI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	KHAJURIPADA /125 /2020 () //	
91	D-CRLMC/28514/2024	LOKANATH SAMAL	NIRANJAN PANDA	MOHANA /33 /2012	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/28525/2024	NIRANJAN PRADHAN @ NILU PRADHAN	PRADEEP KUMAR PARIDA	BARANGA /397 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/28527/2024	HIMANSU SEKHAR SAHU	SUJIT KUMAR DAS	SAHID NAGAR P.S. /278 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/28536/2024	GOUTAM SAHOO	PRATIK DASH	CYBER CRIME AND ECONOMIC OFFENCE /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/28541/2024	SANJIT BEHERA	AMITAV TRIPATHY	AIRPORT /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/28543/2024	SANTA @ MAHANTA @ SUSANTA PALLAI	TIRTH KUMAR SAHU	RANPUR /182 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/28547/2024	NIKUNJA BIHARI ROUT	MAHESWAR MOHANTY	/ /0	
		VS	VS	()	
		AKASHYA KUMAR DAS		//	
98	D-CRLMC/28574/2024	BISWARANJAN MOHANTY	MANAS KUMAR CHAND	LAXMISAGAR P.S. /361 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/28577/2024	MALAYA KUMAR KHANDEITARY @ MALAYA KUMAR KHANDEITARY	CHANDAN KUMAR RAY	JANKIA P.S. /45 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/28578/2024	SARBESWAR MARTHA	PARTHA SARATHI DAS	/ /	AOD20240000364C202400039
		VS	VS	()	
		ULLASH CHANDRA ROUSTRAY		//	
101	D-CRLMC/28581/2024	RASHMI RANJAN BARIK	BYOMAKESH TRIPATHY	BEGUNIA P.S. /249 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/28583/2024	NIRMAL KUMAR MAHTO	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	

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103	D-CRLMC/28587/2024	STATE OF ODISHA NIHAR RANJAN DAS VS	SUSANTA KUMAR BARAL VS	// MAHANGA /233 /2021 ()	AOR20220001297C202400068
104	D-CRLMC/28588/2024	STATE OF ODISHA RAJESH AGARWAL VS	SASWAT KUMAR ACHARYA VS	// / /0 ()	
105	D-CRLMC/28590/2024	UNION OF INDIA RAJESH AGARWAL VS	SASWAT KUMAR ACHARYA VS	// / /0 ()	
106	D-CRLMP/28579/2024	UNION OF INDIA PRATAP KESHARI ROUT VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
107	D-CRLMP/28580/2024	STATE OF ODISHA DAITARI DAS VS	GYANA RANJAN DHAL VS	// BHANDARIPOKHARI /224 /2024 ()	
108	D-CRLREV/28490/2024	STATE OF ODISHA KUSUMA NAYAK VS	UMESH CHANDRA BEHURA VS	// VIGILANCE PS (BERHAMPUR) /21 /2016 ()	
109	D-CRLREV/28495/2024	STATE OF ODISHA(VIG.) MOHAMAD CHAWANNI @ MOHAMMAD CHAWANUBIDYALOK MOHAPATRA VS	VS	// ANGUL TOWN /922 /2020 ()	
110	D-CRLREV/28501/2024	STATE OF ODISHA DAYANIDHI ROUT VS	PRAMOD KUMAR NAYAK VS	// CUTTACK VIGILANCE /50 /2002 ()	
111	D-CRLREV/28521/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR PANDI @ KUNA VS	TAPAS KUMAR ACHARYA VS	// KODALA /269 /2018 ()	
112	D-CRLREV/28524/2024	STATE OF ODISHA BHUTESWAR RAJAK VS	SANAT KUMAR MISHRA VS	// NABARANGAPUR TOWN /343 /2014 ()	
113	D-CRLREV/28557/2024	STATE OF ODISHA SARALA DEI VS	PANCHANAN SAHOO VS	// CUTTACK VIGILANCE /24 /2021 ()	
		STATE OF ODISHA		//	

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114	D-FAO/40693/2024	RAJENDRA KUMAR RAY VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //	
115	D-JCRLA/28480/2024	SANJAYA DANSANA @ PANA VS STATE OF ODISHA	ADV. VS	BIJEPUR /77 /2021 0 //	
116	D-MACA/40614/2024	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK VS BHANUMATI SETHY	PRASANTA KUMAR MAHALI VS	// 0 //	
117	D-MACA/40665/2024	ANJALI PRUSTY VS MANAGER, M/S. EXPRESS ROADWAYS PVT.LTD.	KAPILA CHARAN NAYAK VS	// 0 //	
118	D-MACA/40671/2024	ANJALI PRUSTY VS MAGAGER,M/S.EXPRESS ROADWAYS PVT.LTD.	KAPILA CHARAN NAYAK VS	// 0 //	
119	D-MACA/40673/2024	ANJALI PRUSTY VS MANAGER,M/S.EXPRESS ROADWAYS PVT.LTD.	KAPILA CHARAN NAYAK VS	// 0 //	
120	D-MACA/40675/2024	NATIONAL INSURANCE CO.LTD., CUTTACK VS AJAYA PARIDA	NIBEDITA MOHANTY VS	// 0 //	
121	D-MSA/40688/2024	M/S. SRUSTI ESTATES PVT.LDT.,KHURDA VS SRUSTI RESIDENCY FLAT OWNERS WELFARE SOCIETY,BBSR	SATYA SMRUTI MOHANTY VS	// 0 //	
122	D-RPFAM/40707/2024	KALPATARU PANDA VS SANDHYARANI PANDA	SANGRAM KESHARI ROUT VS	// 0 //	
123	D-RSA/40691/2024	ZADA BIBI VS SK. MANWAR	DEBAKANTA MOHANTY VS	// 0 //	
124	D-RVWPET/40596/2024	STATE OF ODISHA VS RAJKISHORE DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //	LOD20240000172C202400144
125	D-RVWPET/40679/2024	UNION OF INDIA, NEW DELHI	SANJIB SWAIN, SR.P.COUNSEL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-TRP(C)/40655/2024	VS SUSANTA KUMAR PATEL SHRABANEE SAMAL	VS RABINARAYAN MISHRA	() // //	
127	D-TRP(C)/40703/2024	VS SIDDHARTH SAMAL DIBYASHREE SARANGI	VS SURENDRA KUMAR ROUT	() // //	
128	D-TRP(C)/40709/2024	VS RAJESH DASH SUBHASINI DAS	VS AMLAN SHAKTI PAUL	() // //	
129	D-WA/40569/2024	VS SIDDARTH BEHERA STATE OF ODISHA	VS DEBASIS MOHAPATRA,A.S.C	() // //	LOD20240000172C202400143
130	D-WA/40571/2024	VS SASHIKANTA ROUT STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	() // //	LOD20240000200C202400061
131	D-WA/40572/2024	VS BENU CHARAN DAS STATE OF ODISHA	VS DEBABSIS MOHAPATRA,A.S.C	() // //	LOD20240000194C202400086
132	D-WA/40574/2024	VS BINOD BIHARI NAYAK STATE OF ODISHA	VS KARUNAKAR DAS,A.S.C	() // //	LOD20240000200C202400062
133	D-WA/40576/2024	VS PRASANNA KUMAR RATH STATE OF ODISHA	VS DEBASIS MOHAPATRA,A.S.C	() // //	LOD20240000194C202400087
134	D-WA/40579/2024	VS BIJAYA KUMAR PANI STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	() // //	LOD20240000200C202400063
135	D-WA/40581/2024	VS BIJAYALAXMI MOHANTY STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	() // //	LOD20240000194C202400089
136	D-WA/40583/2024	VS LIPIKA MOHANTY STATE OF ODISHA	VS DEBABSIS MOHAPATRA,A.S.C	() // //	LOD20240000194C202400088

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137	D-WA/40584/2024	RENUKA RAY STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000200C202400064
138	D-WA/40586/2024	BALARAM BEHERA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000200C202400065
139	D-WA/40588/2024	DEBENDRANATH SETHI STATE OF ODISHA VS	AJAYA KUMAR NANDA,A.G.A VS	// // ()	LOD20240000194C202400091
140	D-WA/40589/2024	RANJIT AMANTA STATE OF ODISHA VS	AJAYA KUMAR NANDA,A.G.A VS	// // ()	LOD20240000172C202400145
141	D-WA/40590/2024	BAILOCHAN ROUT STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000194C202400090
142	D-WA/40593/2024	SUNITA PATRA ODISHA STAFF SELECTION COMMISSION,BHUBANESHWAR	SWAMI SWAIN,S.C VS	// // ()	AOR20220001640C202400012
143	D-WA/40595/2024	JAGADISH RANA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000200C202400066
144	D-WA/40624/2024	KHETRABASI SINGHDEO BISWAMOHAN MISHRA VS	LAXMIKANTA MOHANTY VS	// // ()	
145	D-WA/40708/2024	STATE OF ODISHA RAMESH CHANDRA CHAKRABORTY VS	SATYABRATA MOHANTY VS	// // ()	
146	D-WA/40715/2024	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR PUSPESWAR GIRI VS	RAMAKANTA SARANGI VS	// // ()	
147	D-WP(C)/40548/2024 WP(C)/23558/2024	C.M.,(D AND IR),PNB,KOLKATA M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD, SUNDERGARH VS STATE OF ODISHA	INDRANIL B. BAHALI VS	// // () // ()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/40549/2024	NIHAR RANJAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400049
149	D-WP(C)/40550/2024	RAJANIGANDHA BARIK VS HADU BHOI	GOKHA BEHERA VS	// () //	
150	D-WP(C)/40551/2024	DEEPUN KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400047
151	D-WP(C)/40552/2024	AJAY KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400045
152	D-WP(C)/40553/2024	SANJAYA KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400044
153	D-WP(C)/40554/2024	HEMANTA BACHHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400043
154	D-WP(C)/40555/2024	SANJITA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400042
155	D-WP(C)/40556/2024	PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //	
156	D-WP(C)/40557/2024	M/S. BAGHEI CHEMICAL INDUSTRIES VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// () //	AOD20240000548C202400007
157	D-WP(C)/40558/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400080
158	D-WP(C)/40559/2024	HEMANTA KUMAR BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400055
159	D-WP(C)/40560/2024	KUNJA BIHARI SAHU	DHANESWAR BEHERA	//	AOD20240000276C202400057

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		VS	VS	()	
160	D-WP(C)/40561/2024	STATE OF ODISHA PINKY PRADHAN	SIDHARTHA MISHRA	//	
		VS	VS	()	
161	D-WP(C)/40562/2024	STATE OF ODISHA ARJUN CHANDRA MOHANTA	DHANESWAR BEHERA	//	AOD20240000276C202400058
		VS	VS	()	
162	D-WP(C)/40563/2024	STATE OF ODISHA MAHENDRANATH PRADHAN	DHANESWAR BEHERA	//	AOD20240000276C202400064
		VS	VS	()	
163	D-WP(C)/40564/2024	STATE OF ODISHA SURENDRA KUMAR SWAIN	DHANESWAR BEHERA	//	AOD20240000276C202400059
		VS	VS	()	
164	D-WP(C)/40565/2024	STATE OF ODISHA PINKY PRADHAN	SIDHARTHA MISHRA	//	
		VS	VS	()	
165	D-WP(C)/40566/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN	DHANESWAR BEHERA	//	AOD20240000276C202400060
		VS	VS	()	
166	D-WP(C)/40567/2024	STATE OF ODISHA SUSHANTA SAMANTARAY	MANMAYA KUMAR DASH	//	AOR20220004309C202400024
		VS	VS	()	
167	D-WP(C)/40568/2024	UNION OF INDIA GAYACHAND DALEI	DHANESWAR BEHERA	//	AOD20240000276C202400061
		VS	VS	()	
168	D-WP(C)/40570/2024	STATE OF ODISHA PRABIR KUMAR DAS	DHANESWAR BEHERA	//	AOD20240000276C202400062
		VS	VS	()	
169	D-WP(C)/40573/2024	STATE OF ODISHA DILIP KUMAR DASH	DHANESWAR BEHERA	//	AOD20240000276C202400063
		VS	VS	()	
170	D-WP(C)/40575/2024	STATE OF ODISHA STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	//	LOD20240000200C202400067
		VS	VS	()	

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171	D-WP(C)/40577/2024	BASUDEV NAYAK MAHIMA MANJARI SWAIN VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// // ()	AOR20220001651C202400023
172	D-WP(C)/40578/2024	STATE OF ODISHA VS PESKAR SINGH STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000172C202400146
173	D-WP(C)/40580/2024	STATE OF ODISHA VS BALARAM NAYAK STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000172C202400147
174	D-WP(C)/40582/2024	STATE OF ODISHA VS ANIL KUMAR BALA STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400093
175	D-WP(C)/40585/2024	STATE OF ODISHA VS BIDYUT BISWAS STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000194C202400092
176	D-WP(C)/40587/2024	STATE OF ODISHA VS GUPTESWAR RAO DORA PRANGYA PARIMITA PATRA	SANGRAM KESARI JENA, A.G.A. VS	// // ()	LOD20240000200C202400068
177	D-WP(C)/40591/2024	STATE OF ODISHA VS STATE OF ODISHA BHRAMARBAR BISWAL	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400046
178	D-WP(C)/40592/2024	STATE OF ODISHA VS STATE OF ODISHA BIMALI SAHU	TUSHAR KANTA NAYAK VS	// // ()	
179	D-WP(C)/40594/2024	STATE OF ODISHA VS STATE OF ODISHA DIKRESEN NAYAK	TUSHAR KANTA NAYAK VS	// // ()	
180	D-WP(C)/40597/2024	STATE OF ODISHA VS STATE OF ODISHA SRINIBAS PANDA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400048
181	D-WP(C)/40598/2024	VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202400001

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/40599/2024	K KANAMA REDDY VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,GANJAM	GUNAKAR MISHRA VS SURESH CHANDRA PRADHAN	// () //	AOD20220001937C202400008
183	D-WP(C)/40600/2024	SANTOSH KUMAR SINGH VS PRAFULLA KUMAR SINGH	SURESH CHANDRA PRADHAN VS PRASANNA KUMAR SAHOO	// () //	AOR20220003509C202400030
184	D-WP(C)/40601/2024	KALYAN KUMAR MOHARANA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
185	D-WP(C)/40602/2024	BHARAT CHARAN ROUT VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
186	D-WP(C)/40603/2024	PRANABANDHU BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
187	D-WP(C)/40604/2024	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
188	D-WP(C)/40605/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
189	D-WP(C)/40606/2024	BADRI NARAYAN ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
190	D-WP(C)/40607/2024	PRAMOD KUMAR MAHANAND VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
191	D-WP(C)/40608/2024	RAJENDRA KUMAR SATPATHY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
192	D-WP(C)/40610/2024	GOBARDHAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS PRASANNA KUMAR SAHOO	// () //	
193	D-WP(C)/40611/2024	JAYANTA KUMAR MAHAKUD	PRASANNA KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/40612/2024	RABINDRA KUMAR PANDA	PRASANNA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/40615/2024	LINGARAJ DIXIT	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/40616/2024	M/S. MAA JOGAMAYA TRADERS, BBSR	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40618/2024	RAMAKANTA SWAIN	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/40619/2024	BIJAY KUMAR MOHANTY	ASWINI KUMAR SAHOO	//	
		VS	VS	0	
		THE COMNR, ROURKELA MUNICIPAL CORPORATION, SUNDARGARH		//	
199	D-WP(C)/40620/2024	BAMAN @ BABAN CHARAN BARAL	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/40623/2024	NAKULA NAIK	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40625/2024	BINODINI MOHANTY	ANIMESH MOHANTY	//	
	WP(C)/23530/2024	VS	VS	0	
		B.M.C, BBSR		//	
202	D-WP(C)/40627/2024	DHARITRY SETHY @ ANIRBAN	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		COMNR-CUM-SECY, DEPT. OF SC AND ST DEVELOPMENT, BBSR		//	
203	D-WP(C)/40628/2024	BIRANCHI NARAYAN GANTHIA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40629/2024	JUGAL KISHORE SAMAL	ANAM CHARAN PANDA	//	
		VS	VS	0	

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205	D-WP(C)/40632/2024	STATE OF ODISHA DR. ANANDA BISWAS VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// // 0	
206	D-WP(C)/40633/2024	DR.MAYURI MISHRA VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// // 0	
207	D-WP(C)/40634/2024	SUMAN DASH VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// // 0	
208	D-WP(C)/40635/2024	AKSHYA KUMAR BHOI VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// // 0	
209	D-WP(C)/40636/2024	DR.BIRENDRA KUMAR SADANGI VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// // 0	
210	D-WP(C)/40637/2024	SANDEEP KUMAR SAHU VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// // 0	
211	D-WP(C)/40638/2024	TAPAN KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// // 0	
212	D-WP(C)/40639/2024	TAPAN KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// // 0	
213	D-WP(C)/40640/2024	DILESWAR SUNYANI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // 0	
214	D-WP(C)/40641/2024	RENUBALA NAYAK VS THE DIVISIONAL FOREST OFFICER, CUTTACK FOREST DIVISION, CUTTACK	SATYA RANJAN MOHAPATRA VS	// // 0	
215	D-WP(C)/40642/2024	SK. AZAD MOHAMMAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/40643/2024	IPSITA MISHRA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
217	D-WP(C)/40644/2024	KARTIKA KUMAR DAS VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //	
218	D-WP(C)/40646/2024	JANUGANJ UCHHA VIDYAPITHA, BALASORE VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
219	D-WP(C)/40649/2024	PRANAB KUMAR BISOYI @ PRANAB BISOYI VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //	
220	D-WP(C)/40650/2024	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
221	D-WP(C)/40651/2024	LALU LIMA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400082
222	D-WP(C)/40652/2024	SUBHAM COLLEGE OF NURSING, BHADRAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
223	D-WP(C)/40653/2024	MAHANADI COALFIELDS LIMITED, SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
224	D-WP(C)/40654/2024	KANHU CHARAN PRADHAN VS RESERVE BANK OF INDIA	SURYAKANTA DWIBEDI VS	// 0 //	
225	D-WP(C)/40656/2024	ARUN KUMAR BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/40657/2024	PRANAB KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
227	D-WP(C)/40659/2024	RUDUNA MAHAR	PRAVAT KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-WP(C)/40660/2024	STATE OF ODISHA DEBASISH NANDI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
229	D-WP(C)/40661/2024	STATE OF ODISHA PRAKASH KUMAR MAHAPATRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
230	D-WP(C)/40662/2024	STATE OF ODISHA RANJAN KUMAR DAS	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
231	D-WP(C)/40664/2024	STATE OF ODISHA SUBASH CHANDRA SUBUDHI	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
232	D-WP(C)/40666/2024	STATE OF ODISHA MIHIR KANTI DHALI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
233	D-WP(C)/40667/2024	STATE OF ODISHA SUDARSAN DALEI	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
234	D-WP(C)/40668/2024	STATE OF ODISHA ARATA BANDHU JENA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
235	D-WP(C)/40670/2024	STATE OF ODISHA RAIBU NAIK	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
236	D-WP(C)/40672/2024	STATE OF ODISHA ABHIMANYU OJHA	MANORANJAN PADHI	//	
		VS	VS	0	
237	D-WP(C)/40674/2024 WP(C)/23513/2024	STATE OF ODISHA BARADA PRASANA DAS	JAYANTA KUMAR PADHI	//	
		VS	VS	0	
		UNION OF INDIA		//	
238	D-WP(C)/40676/2024	BIJAYA KUMAR SANDHA	MANORANJAN PADHI	//	
		VS	VS	0	

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239	D-WP(C)/40680/2024	STATE OF ODISHA MANORAMA MISHRA VS	Anupam Dash VS	// // 0	
240	D-WP(C)/40681/2024	STATE OF ODISHA NIBAS RANJAN ROUT VS	MANORANJAN PADHI VS	// // 0	
241	D-WP(C)/40682/2024	STATE OF ODISHA RADHAASHYAM MALICK VS	RAJKISHORE SWAIN VS	// // 0	
242	D-WP(C)/40683/2024	STATE OF ODISHA GOURIBALA GIRI VS	KSHIROD KUMAR ROUT VS	// // 0	
243	D-WP(C)/40684/2024	STATE OF ODISHA MURALI NAYAK VS COLLECTOR GANJAM	PRASANTA KUMAR NANDA VS	// // 0	
244	D-WP(C)/40685/2024	PRAMOD KUMAR BARIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0	
245	D-WP(C)/40687/2024	SRADHANJALI SAHOO VS DEBABRATA SAHU	SUBHASHIS MISHRA VS	// // 0	
246	D-WP(C)/40689/2024	A.K.SAMANTARAY AND CO. PVT. LTD., BBSR VS BRANCH MANAGER, IDBI BANK LTD., BHADRAK	SIDHARTHA MISHRA VS	// // 0	
247	D-WP(C)/40690/2024	DR. PRASANT KUMAR BISWAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0	
248	D-WP(C)/40692/2024	DILLIP KUMAR TRIPATHY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS	// // 0	
249	D-WP(C)/40695/2024	MANAS RANJAN MOHANTY VS R.T.O. BHUBANESWAR	KHIROD CHANDRA MAJHI VS	// // 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/40696/2024	M/S. BIRAMAHARAJPUR COLLEGE, SUBARNAPUR VS REGIONAL PROVIDENT DUND COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	GAGAN BIHARI SINGH VS	// ()	
251	D-WP(C)/40697/2024	ANNADA PRASAD BEHERA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// ()	
252	D-WP(C)/40699/2024	SAKHINA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	
253	D-WP(C)/40701/2024	SUMANTA DIHUDI VS AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// ()	
254	D-WP(C)/40702/2024	MANISH KUMAR THACKER VS STATE OF ODISHA	SIDHARTHA DAS VS	// ()	
255	D-WP(C)/40704/2024	SRI SAI RAMESWARA SOLVANTS PVT LTD.,KORAPUT VS UNION OF INDIA	WAGAMOHAN PATTANAIAK VS	// ()	AOR20220001586C202400038
256	D-WP(C)/40710/2024	M/S. SWASTIK ENTERISES, CUTTACK VS BANK OF BARODA, CUTTACK	BIDYADHAR MANSING VS	// ()	
257	D-WP(C)/40711/2024	RAMAKRUSHNA GIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// ()	
258	D-WP(C)/40712/2024	BIBEKANANDA PAUL VS SILARANI DUTTA	BISWA MOHAN PATTANAIAK VS	// ()	
259	D-WP(C)/40713/2024	DIPAK KUMAR HOTA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// ()	
260	D-WP(C)/40714/2024	HARIHARA NURSING COLLEGE, CUTTACK VS THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	DEVI PRASAD DASH VS	// ()	
261	D-WP(C)/40716/2024	MAHODADHI BUILDERS PVT. LTD., BBSR	DEBA KUMAR RATH	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/40717/2024	INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK NIRMALA KUMAR MEHER	SAMEER KUMAR DAS	//	
		VS	VS	()	
263	D-WP(C)/40718/2024	STATE OF ODISHA DEBENDRANATH BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	()	
264	D-WP(C)/40719/2024	GOVERNMENT OF INDIA, MINISTRY OF EDUCATION, DEPT. OF HIGHER EDUCATION, NEW DELHI A.GURUPRASAD PATRO	SAMEER KUMAR DAS	//	
		VS	VS	()	
265	D-WP(C)/40720/2024	STATE OF ODISHA LOKNATH SUBUDHI RAY	SARAT CHANDRA SAMAL	//	
		VS	VS	()	
266	D-WP(C)/40721/2024	STATE OF ODISHA RABINDRA KUMAR DAS	RANJIT SAMAL	//	
		VS	VS	()	
267	D-WP(C)/40722/2024	STATE OF ODISHA GANANATH SAHU	PRATIK NAYAK	//	
		VS	VS	()	
268	D-WP(C)/40723/2024	STATE OF ORISSA SAMIR KUMAR PRADHAN	RANJIT SAMAL	//	
		VS	VS	()	
269	D-WP(C)/40724/2024	STATE OF ODISHA JAYANTI DHAL	RANJIT SAMAL	//	
		VS	VS	()	
270	D-WP(C)/40725/2024	STATE OF ODISHA GOURANG CHARAN BISWAL	RANJIT SAMAL	//	
		VS	VS	()	
271	D-WP(C)/40726/2024	STATE OF ODISHA DUSMANTA KUMAR DAS	KULDEEP MOHANTY	//	AOD2024000012C202400001
		VS	VS	()	
272	D-ABLAPL/28452/2024	NIRUPAMA NAYAK @ DAS JHUNU BEHERA	OM PRAKASH SARAN	//	AOR20220000371C202400081
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/28453/2024	STATE OF ODISHA SANJEEB KUMAR PANI VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA /76 /2024 ()	AOD20240000239C202400022
274	D-ABLAPL/28457/2024	STATE OF ODISHA ASIT KUMAR SINGH VS	SUKANTA KUMAR DALAI VS	// JENAPUR /295 /2024 ()	AOD20240000306C202400041
275	D-ABLAPL/28458/2024	STATE OF ODISHA DUSMANTA NAYAK VS	NILAKANTHA DAS VS	// INDUASTRIAL,NISA /270 /2024 ()	
276	D-ABLAPL/28460/2024	STATE OF ODISHA ANIL KUMAR MANJHI VS	GOKULANANDA SAHU VS	// barpalli /265 /2024 ()	
277	D-ABLAPL/28464/2024	STATE OF ODISHA LINGARAJ TANDI VS	JAGABANDHU SAHU VS	// BHATILI /232 /2022 ()	
278	D-ABLAPL/28466/2024	STATE OF ODISHA BAIRAGI CHAND VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
279	D-ABLAPL/28467/2024	STATE OF ODISHA SHIV MALIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
280	D-ABLAPL/28469/2024	STATE OF ODISHA UDIT ANSHUMAN MAJHI @ UDIT MAJHI VS	SIDDHARTH GOUTAM DAS VS	// BALIMI /178 /2024 ()	
281	D-ABLAPL/28473/2024	STATE OF ODISHA LAXMIDHAR OJHA VS	BIBHUTI RANJAN MOHANTY VS	// ATHGARH /85 /2021 ()	
282	D-ABLAPL/28479/2024	STATE OF ODISHA ABHAYA KHILAR VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /453 /2024 ()	AOR20220001648C202400057
283	D-ABLAPL/28493/2024	STATE OF ODISHA PAPU @ SAIF ALI KHAN VS STATE OF ODISHA	SANJIB KUMAR DAS VS	// MANGALA BAG /170 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/28494/2024	SATYABRATA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /227 /2024 () //	
285	D-ABLAPL/28496/2024	MANGARAJ DAS VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
286	D-ABLAPL/28499/2024	PRABHAT KUMAR KAR VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	SARANAKUL /189 /2024 () //	
287	D-ABLAPL/28500/2024	NIRANJAN BHOL @ DHADIA BHOLA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BALIPATNA /362 /2024 () //	
288	D-ABLAPL/28502/2024	SK NASRU VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /550 /2024 () //	
289	D-ABLAPL/28504/2024	KIRAN PARIDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHOUWAR /415 /2024 () //	
290	D-ABLAPL/28505/2024	MADHUSMITA MISHRA @ RUPALI VS STATE OF ODISHA	MANORANJAN DAS VS	PIPLI /567 /2023 () //	
291	D-ABLAPL/28506/2024	AJAYA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /247 /2024 () //	
292	D-ABLAPL/28510/2024	ABHINASH BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-15 /121 /2024 () //	
293	D-ABLAPL/28513/2024	AJAYA KUMAR BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /382 /2024 () //	AOR20220001648C202400058
294	D-ABLAPL/28519/2024	SUSANTA KUARNR @ MANTU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAIKANI-DIHI /190 /2024 () //	
295	D-ABLAPL/28529/2024	PARBATI DALAI	PRABHAT KUMAR PRAHARAJ	BADAMBADI /289 /2022	

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### FILING REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/28530/2024	SRIKANTA PRADHAN	SATYABRATA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/28531/2024	ABHINASH BAG	SATYABRATA PANDA	PADAMPUR /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/28533/2024	K.PARBATI REDDY @ PARBATI REDDY	SANJIB KUMAR BHANJADEO	KHALLIKOTE /687 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/28538/2024	BIJAYA PARIDA @ PANDU	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/28540/2024	BISWAJIT ROURAY @ BISWAJEET RAUTARAY	SANJIB KUMAR BHANJADEO	AIR FIELD P.S. /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/28542/2024	FAKIRA SAHOO	BIRENDRA KUMAR MAHAPATRA	TALCHER TOWN /841 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/28546/2024	KAILASH TARAI	DEBASHIS ROURAY	BALASORE SADAR /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/28548/2024	BUNTY @ SUSIL GUMANSINGH	LAXMIDHAR MAHAPATRA	KHANDAGIRI P.S. /628 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/28550/2024	N.SUDARSHAN REDDY	SANJIB KUMAR BHANJADEO	KHALLIKOTE /687 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/28551/2024	SK ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /391 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/28552/2024	SAIDA BIBI	SANJAY KUMAR DAS	SORO /725 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/28553/2024	STATE OF ODISHA KRISH @ SUBHANKAR BISOI VS	DEBASHIS ROUTRAY VS	// Maitri Vihar PS /343 /2024 ()	
308	D-ABLAPL/28554/2024	STATE OF ODISHA HADU BAG VS	BINOD KUMAR HATI VS	// BOLANGIR TOWN /26 /2024 ()	
309	D-ABLAPL/28556/2024	STATE OF ODISHA R.J. RAHUL @ RAHUL KHOSLA @ TRAYALAKYA KHOSLA VS	HISMA PRASAD NANDA VS	// DORAGUDA PS /123 /2024 ()	
310	D-ABLAPL/28558/2024	STATE OF ODISHA SURIA @ SURENDRA SAMAL @ CHAITANYA SAMAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /245 /2024 ()	
311	D-ABLAPL/28559/2024	STATE OF ODISHA JANTI @ SATYAJIT PRADHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /292 /2024 ()	
312	D-ABLAPL/28560/2024	STATE OF ODISHA MALAYA SAHANI VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /500 /2024 ()	
313	D-ABLAPL/28561/2024	STATE OF ODISHA NARAHARI SAMAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /246 /2024 ()	
314	D-ABLAPL/28563/2024	STATE OF ODISHA AJAYA KUMAR DALAI VS	DEEPAK KU SAHOO VS	// //0 ()	
315	D-ABLAPL/28567/2024	STATE OF ODISHA CHANDRA SEKHAR @ CHANDRA SEKHAR LENKA VS	CHEERA RANJAN SATAPATHY VS	// BARANGA /339 /2024 ()	
316	D-ABLAPL/28568/2024	STATE OF ODISHA GUNA PALTASINGH VS	AMLAN SHAKTI PAUL VS	// AIRPORT /369 /2022 ()	
317	D-ABLAPL/28572/2024	STATE OF ODISHA SUSHANTA KUMAR BAITHARU VS	MANAS KUMAR CHAND VS	// DHARAMGARH /193 /2024 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-ABLAPL/28573/2024	BIJAY DEHURY @ BIJAY KUMAR DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /273 /2024 () //	
319	D-ABLAPL/28576/2024	BIBEKANANDA BAITHARU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /193 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :19/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/13/2023 SAO/13/2023	MATHURA LUHURA @ LUHAR MP	PRASANT KUMAR BARIK	32/2024
2	D-MSA/40688/2024 MSA/ /	M/S. SRUSTI ESTATES PVT.LDT.,KHURDA SATYA SMRUTI MOHANTY MP		96/2024
3	D-JCRLA/17/2023 JCRLA/17/2023	NILU@NILAM SAHU MP	MR.AKSHAY KUMAR SAHOO, B.K.NAYAK, A.KALASH, N.SINGH	188/2024
4	D-TRP(C)/40655/2024 TRP(C)/ /	SHRABANEE SAMAL MP	RABINARAYAN MISHRA	296/2024
5	D-TRP(C)/40703/2024 TRP(C)/ /	DIBYASHREE SARANGI MP	SURENDRA KUMAR ROUT	297/2024
6	D-TRP(C)/40709/2024 TRP(C)/ /	SUBHASINI DAS MP	AMLAN SHAKTI PAUL	298/2024
7	D-RVWPET/56/2019 RVWPET/56/2019	STATE OF ORISSA MP	SR.S.C.(S AND ME)	330/2024
8	D-RVWPET/40596/2024 RVWPET/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	331/2024
9	D-RVWPET/40596/2024 RVWPET/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	332/2024
10	D-RPFAM/38408/2024 RPFAM/ /	SUBASH CHANDRA NAYAK MP	TAPAN KUMAR MANDAL	406/2024
11	D-RPFAM/33465/2024 RPFAM/ /	CHAKRAPANI MAHARANA MP	MRUTUNJAYA MAHARANA	407/2024
12	D-CMAPL/35749/2024 CMAPL/306/2024	JOGENDRA MAHARANA MP	ADV.	419/2024
13	D-CMAPL/40015/2024 CMAPL/ /	SANTOSH KUMAR DAS MP	MANAS PATI	420/2024
14	D-CMAPL/40678/2024 CMAPL/ /	M/S. A.J. STORE, KESINGA, KALAHANDI MP	MOHENDRA KUMAR MOHAPATRO	421/2024
15	D-CMAPL/40678/2024 CMAPL/ /	M/S. A.J. STORE, KESINGA, KALAHANDI MP	MOHENDRA KUMAR MOHAPATRO	422/2024
16	D-CMAPL/40698/2024 CMAPL/ /	SRIDHAR DASH MP	P. V. BALAKRISHNA	423/2024
17	D-CONTC/2322/2023 CONTC/2322/2023	PRASANT KUMAR KHILAR MP		425/2024
18	D-FAO/87/2022 FAO/87/2022	REGIONAL DIRECTOR,ESIC,REGIONAL OFFICE MP	RAJENDRA PRASAD RAY	818/2024
19	D-FAO/87/2022 FAO/87/2022	REGIONAL DIRECTOR,ESIC,REGIONAL OFFICE MP	RAJENDRA PRASAD RAY	819/2024
20	D-FAO/87/2022 FAO/87/2022	REGIONAL DIRECTOR,ESIC,REGIONAL OFFICE MP	RAJENDRA PRASAD RAY	820/2024
21	D-FAO/40693/2024 FAO/ /	RAJENDRA KUMAR RAY MP	BAMADEV BARAL	821/2024
22	D-CRLREV/26/2021 CRLREV/26/2021	DISAYEL @ TULU SUNA MP	BASUDEV MISHRA M.R.PRADHAN, SURYAKANTA DWIVEDI, RK MA	862/2024
23	D-CRLREV/5930/2024 CRLREV/105/2024	BACHANA LENKA MP	RABINDRA KUMAR PRUSTY	863/2024
24	D-CRLREV/28495/2024 CRLREV/ /	MOHAMAD CHAWANNI @ MOHAMMAD CHAWANNI MP	CHAWANNI MOHAPATRA	864/2024
25	D-CRLREV/28495/2024 CRLREV/ /	MOHAMAD CHAWANNI @ MOHAMMAD CHAWANNI MP	CHAWANNI MOHAPATRA	865/2024
26	D-CRLREV/28501/2024	DAYANIDHI ROUT	PRAMOD KUMAR NAYAK	

	CRLREV/ /	MP		866/2024
27	D-CRLREV/28521/2024	SANTOSH KUMAR PANDI @ KUNA	TAPAS KUMAR ACHARYA	
	CRLREV/ /	MP		867/2024
28	D-CRLREV/28524/2024	BHUTESWAR RAJAK	SANAT KUMAR MISHRA	
	CRLREV/ /	MP		868/2024
29	D-CRLREV/28524/2024	BHUTESWAR RAJAK	SANAT KUMAR MISHRA	
	CRLREV/ /	MP		869/2024
30	D-CRLREV/28557/2024	SARALA DEI	PANCHANAN SAHOO	
	CRLREV/ /	MP		870/2024
31	D-RSA/62/2015	ZINATUN BIBI	MR. P.K.MOHANTY	
	RSA/62/2015	MP		1092/2024
32	D-RSA/62/2015	ZINATUN BIBI	MR. P.K.MOHANTY	
	RSA/62/2015	MP		1093/2024
33	D-RSA/62/2015	ZINATUN BIBI	MR. P.K.MOHANTY	
	RSA/62/2015	MP		1094/2024
34	D-CMP/40648/2024	RASHMITA DAS	AJIT CH MOHAPATRA	
	CMP/ /	MP		1140/2024
35	D-CMP/40663/2024	BIRABAL SAHU	SUSANTA KUMAR DASH	
	CMP/ /	MP		1141/2024
36	D-CMP/40663/2024	BIRABAL SAHU	SUSANTA KUMAR DASH	
	CMP/ /	MP		1142/2024
37	D-CMP/40677/2024	SANTOSH KUMAR NAIK	SOUMENDRA PATTANAIK	
	CMP/ /	MP		1143/2024
38	D-CMP/40700/2024	PURNA CHANDRA JENA	MAHESWAR MOHANTY	
	CMP/ /	MP		1144/2024
39	D-BLAPL/25455/2024	BIKASH RAJHANS	SWAYAMPRAVA DASH	
	BLAPL/8739/2024	MP		1231/2024
40	D-BLAPL/22336/2024	MALINA DEY	SUNIL KUMAR PANDA	
	BLAPL/7667/2024	MP		1232/2024
41	D-BLAPL/11537/2024	JITENDRA KUMAR DUBEY		
	BLAPL/3860/2024	MP		1233/2024
42	D-BLAPL/25616/2024	DEEPAK KHATEI		
	BLAPL/8763/2024	MP		1234/2024
43	D-ABLAPL/16989/2024	BIDYADHAR PRADHAN		
	ABLAPL/5893/2024	MP		2002/2024
44	D-ABLAPL/22263/2024	AKSHAYA KUMAR BAL @ AKHAY BAL		
	ABLAPL/8197/2024	MP		2003/2024
45	D-ABLAPL/21306/2024	SHIBA SHANKAR SETHI		
	ABLAPL/7999/2024	MP		2004/2024
46	D-ABLAPL/25236/2024	KUNI SAHOO @ PUSPANJALI SAHOO		
	ABLAPL/9237/2024	MP		2005/2024
47	D-ABLAPL/23336/2024	NARENDRA DAS		
	ABLAPL/8513/2024	MP		2006/2024
48	D-ABLAPL/23594/2024	DHANESWAR MAJHI		
	ABLAPL/8695/2024	MP		2007/2024
49	D-ABLAPL/2982/2024	GITANJALI PRADHAN		
	ABLAPL/1370/2024	MP		2008/2024
50	D-ABLAPL/24693/2024	BABRU BAHAN BAGARTI		
	ABLAPL/8963/2024	MP		2009/2024
51	D-ABLAPL/24998/2024	KUMUDINI SAHOO		
	ABLAPL/9092/2024	MP		2010/2024
52	D-ABLAPL/5982/2022	MUNA @ SANTANU DAS	PARTHA SARATHI NAYAK	
	ABLAPL/5982/2022	MP		2011/2024
53	D-ABLAPL/21400/2024	LACHAMAN MUNDA @ RICKY		
	ABLAPL/7623/2024	MP		2012/2024
54	D-ABLAPL/14965/2024	MD. ANAS		
	ABLAPL/5197/2024	MP		2013/2024
55	D-ABLAPL/24558/2024	SANJAY PARIDA	SANJIB KUMAR BHANJADEO	
	ABLAPL/9086/2024	MP		2014/2024
56	D-ABLAPL/26010/2024	BUDHIA @ RAMAKANTA PRADHAN		
	ABLAPL/9570/2024	MP		2015/2024
57	D-ABLAPL/25268/2024	OM PRASAD PARIDA		
	ABLAPL/9247/2024	MP		2016/2024

58	D-ABLAPL/12865/2024 ABLAPL/4906/2024	OM PRASAD PARIDA MP		2017/2024
59	D-ABLAPL/22724/2024 ABLAPL/8403/2024	SAILABALA PARIDA MP		2018/2024
60	D-MACA/40133/2024 MACA/ /	DURGA PRASAD MOHANTY MP	JEEVANJYOTI MOHANTY	2197/2024
61	D-MACA/40614/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MAHALI	2198/2024
62	D-MACA/40614/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MAHALI	2199/2024
63	D-MACA/39645/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK MP	BIJAY DASMOHAPATRA	2200/2024
64	D-MACA/1262/2018 MACA/1262/2018	HURSHIKESH SAHOO MP	AMIYA KUMAR MOHANTY	2201/2024
65	D-MACA/405/2019 MACA/405/2019	ABHAYA SAHOO MP	M/S.K.C.NAYAK	2202/2024
66	D-MACA/486/2019 MACA/486/2019	CHAITANYA SWAIN MP	MR.DURGA CHARAN DEY	2203/2024
67	D-MACA/486/2019 MACA/486/2019	CHAITANYA SWAIN MP	MR.DURGA CHARAN DEY	2204/2024
68	D-MACA/486/2019 MACA/486/2019	CHAITANYA SWAIN MP	MR.DURGA CHARAN DEY	2205/2024
69	D-MACA/40675/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., CUTTACK MP	KIBEDITA MOHANTY	2206/2024
70	D-MACA/1216/2007 MACA/1216/2007	O.I.CO.LTD MP	M/S.G.P.DUTTA	2207/2024
71	D-MACA/40675/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., CUTTACK MP	KIBEDITA MOHANTY	2208/2024
72	D-MACA/248/2015 MACA/248/2015	KAMALA LOCHANA JANI MP	M/S.DHANANJAYA MUND	2209/2024
73	D-MACA/36573/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR MP		2210/2024
74	D-MACA/36578/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR MP		2211/2024
75	D-MACA/35801/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. MP		2212/2024
76	D-MACA/36581/2024 MACA/ /	THE DIVISIONAL MANAGER, I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD., BBSR MP		2213/2024
77	D-CRLA/28459/2024 CRLA/ /	AJU MALLIK MP	PANCHANAN PANIGRAHI	2371/2024
78	D-CRLA/28459/2024 CRLA/ /	AJU MALLIK MP	PANCHANAN PANIGRAHI	2372/2024
79	D-CRLA/428/2023 CRLA/428/2023	LITAN KUMAR MAHANTA MP	BIBEKANANDA MAHAPATRA	2373/2024
80	D-CRLA/157/2014 CRLA/157/2014	BASANT KU.NAYAK MP	M/S.A.JENA MR.SANDIPANI NAYAK	2374/2024
81	D-CRLA/404/2013 CRLA/404/2013	NIRANJAN MALLICK MP	SOUMYA MISHRA	2375/2024
82	D-CRLA/404/2013 CRLA/404/2013	NIRANJAN MALLICK MP	M/S.GOKULANANDA MOHAPATRA	2376/2024
83	D-CRLA/28484/2024 CRLA/ /	KISHORE KUMAR @ KISHOR KUMAR SAWGOPAL KRUSHNA MOHANTY MP		2377/2024
84	D-CRLA/28484/2024 CRLA/ /	KISHORE KUMAR @ KISHOR KUMAR SAWGOPAL KRUSHNA MOHANTY MP		2378/2024
85	D-CRLA/28484/2024 CRLA/ /	KISHORE KUMAR @ KISHOR KUMAR SAWGOPAL KRUSHNA MOHANTY MP		2379/2024
86	D-CRLA/28507/2024 CRLA/ /	KISHORE CHANDRA POTHAL MP	DEBASNAN DAS	2380/2024
87	D-CRLA/28507/2024 CRLA/ /	KISHORE CHANDRA POTHAL MP	DEBASNAN DAS	2381/2024
88	D-CRLA/24537/2024 CRLA/816/2024	LAMBODARA BEHERA MP	PRABHU PRASANNA BEHERA	2382/2024
89	D-CRLA/28584/2024	BABULA@BABULA DEHURY	SURYA KANTA PRADHAN	

	CRLA/ /	MP		2383/2024
90	D-CRLA/28586/2024	RABI NAYAK	SHYAMANANDA JENA	
	CRLA/ /	MP		2384/2024
91	D-CRLA/28584/2024	BABULA@BABULA DEHURY	SURYA KANTA PRADHAN	
	CRLA/ /	MP		2385/2024
92	D-CRLA/28586/2024	RABI NAYAK	SHYAMANANDA JENA	
	CRLA/ /	MP		2386/2024
93	D-CRLA/28589/2024	UMESH CHANDRA MOHANTA @ SILU	SHYAMANANDA JENA	
	CRLA/ /	MP		2387/2024
94	D-CRLA/28589/2024	UMESH CHANDRA MOHANTA @ SILU	SHYAMANANDA JENA	
	CRLA/ /	MP		2388/2024
95	D-CRLA/28591/2024	SATYABRATA BEHERA@BABLU	SHYAMANANDA JENA	
	CRLA/ /	MP		2389/2024
96	D-CRLA/28591/2024	SATYABRATA BEHERA@BABLU	SHYAMANANDA JENA	
	CRLA/ /	MP		2390/2024
97	D-CRLMC/24602/2024	SAILABALA SAHOO		
	CRLMC/3242/2024	MP		2542/2024
98	D-CRLMC/28478/2024	JINUN THATI	BISWAJIT RANJAN TRIPATHY	
	CRLMC/ /	MP		2543/2024
99	D-CRLMC/25391/2024	BIMBADHAR NAYAK		
	CRLMC/3277/2024	MP		2544/2024
100	D-CRLMC/28525/2024	NIRANJAN PRADHAN @ NILU PRADHAN	PRADEEP KUMAR PARIDA	
	CRLMC/ /	MP		2545/2024
101	D-CRLMC/28536/2024	GOUTAM SAHOO	PRATIK DASH	
	CRLMC/ /	MP		2546/2024
102	D-CRLMC/28541/2024	SANJIT BEHERA	AMITAV TRIPATHY	
	CRLMC/ /	MP		2547/2024
103	D-CRLMC/28547/2024	NIKUNJA BIHARI ROUT	MAHESWAR MOHANTY	
	CRLMC/ /	MP		2548/2024
104	D-CRLMC/28574/2024	BISWARANJAN MOHANTY	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2549/2024
105	D-CRLMC/28581/2024	RASHMI RANJAN BARIK	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2550/2024
106	D-CRLMC/28588/2024	RAJESH AGARWAL	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		2551/2024
107	D-CRLMC/28587/2024	NIHAR RANJAN DAS	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2552/2024
108	D-CRLMC/28587/2024	NIHAR RANJAN DAS	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2553/2024
109	D-CRLMC/28590/2024	RAJESH AGARWAL	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		2554/2024
110	D-CRLMC/6642/2024	SANTOSH KUMAR MAJHI	BIPLAB KUMAR TRIPATHY	
	CRLMC/908/2024	MP		2555/2024
111	D-CRLMC/28578/2024	SARBESWAR MARTHA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		2556/2024
112	D-WA/40569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6787/2024
113	D-WA/40569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6788/2024
114	D-WA/40569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6789/2024
115	D-WA/40624/2024	BISWAMOHAN MISHRA	LAXMIKANTA MOHANTY	
	WA/ /	MP		6790/2024
116	D-WA/40571/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6791/2024
117	D-WA/40571/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6792/2024
118	D-WA/40571/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6793/2024
119	D-WA/40572/2024	STATE OF ODISHA	DEBABSIS MOHAPATRA,A.S.C	
	WA/ /	MP		6794/2024
120	D-WA/40572/2024	STATE OF ODISHA	DEBABSIS MOHAPATRA,A.S.C	
	WA/ /	MP		6795/2024

121	D-WA/40572/2024 WA/ /	STATE OF ODISHA MP	DEBABSIS MOHAPATRA,A.S.C	6796/2024
122	D-WA/37639/2024 WA/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI (D.S.G)	6797/2024
123	D-WA/40574/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	6798/2024
124	D-WA/40574/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	6799/2024
125	D-WA/40574/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	6800/2024
126	D-WA/40576/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6801/2024
127	D-WA/40576/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6802/2024
128	D-WA/40576/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6803/2024
129	D-WA/40579/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6804/2024
130	D-WA/40579/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6805/2024
131	D-WA/40579/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6806/2024
132	D-WA/40581/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6807/2024
133	D-WA/40581/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6808/2024
134	D-WA/40581/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6809/2024
135	D-WA/40583/2024 WA/ /	STATE OF ODISHA MP	DEBABSIS MOHAPATRA,A.S.C	6810/2024
136	D-WA/40583/2024 WA/ /	STATE OF ODISHA MP	DEBABSIS MOHAPATRA,A.S.C	6811/2024
137	D-WA/40583/2024 WA/ /	STATE OF ODISHA MP	DEBABSIS MOHAPATRA,A.S.C	6812/2024
138	D-WA/40521/2024 WA/ /	OSSC, BBSR MP	SANJIB SWAIN	6813/2024
139	D-WA/40593/2024 WA/ /	ODISHA STAFF SELECTION COMMISSION, MP	SANJIB SWAIN	6814/2024
140	D-WA/40584/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6815/2024
141	D-WA/40584/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6816/2024
142	D-WA/40584/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	6817/2024
143	D-WA/38169/2024 WA/ /	SAKURU SURYAM MP	SWAPNA KUMAR OJHA	6818/2024
144	D-WA/40586/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6819/2024
145	D-WA/40586/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6820/2024
146	D-WA/40586/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6821/2024
147	D-WA/40588/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA,A.G.A	6822/2024
148	D-WA/40588/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA,A.G.A	6823/2024
149	D-WA/40588/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA,A.G.A	6824/2024
150	D-WA/40589/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA,A.G.A	6825/2024
151	D-WA/40589/2024 WA/ /	STATE OF ODISHA MP	AJAYA KUMAR NANDA,A.G.A	6826/2024
152	D-WA/40589/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	

	WA/ /	MP		6827/2024
153	D-WA/40708/2024	RAMESH CHANDRA CHAKRABORTY	SATYABRATA MOHANTY	
	WA/ /	MP		6828/2024
154	D-WA/40590/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6829/2024
155	D-WA/40590/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6830/2024
156	D-WA/40590/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6831/2024
157	D-WA/40595/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6832/2024
158	D-WA/40595/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6833/2024
159	D-WA/40595/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6834/2024
160	D-WP(C)/40548/2024	M/S. BHARAT INDUSTRIAL PROJECTS PRIVATE LIMITED	BIPIN SUNDAR	
	WP(C)/23558/2024	MP		12619/2024
161	D-WP(C)/40556/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12620/2024
162	D-WP(C)/40556/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12621/2024
163	D-WP(C)/40561/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12622/2024
164	D-WP(C)/40561/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12623/2024
165	D-WP(C)/40565/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12624/2024
166	D-WP(C)/40565/2024	PINKY PRADHAN	SIDHARTHA MISHRA	
	WP(C)/ /	MP		12625/2024
167	D-WP(C)/16905/2024	MADHU ROUTH	NILAKANTHA JUJHARSINGH	
	WP(C)/9465/2024	MP		12626/2024
168	D-WP(C)/40549/2024	NIHAR RANJAN NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12627/2024
169	D-WP(C)/40575/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12628/2024
170	D-WP(C)/40575/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12629/2024
171	D-WP(C)/40615/2024	LINGARAJ DIXIT	DR. SUSANT KUMAR KANUNGO	
	WP(C)/ /	MP		12630/2024
172	D-WP(C)/40616/2024	M/S. MAA JOGAMAYA TRADERS, BBSR	ADYASIDHI MISHRA	
	WP(C)/ /	MP		12631/2024
173	D-WP(C)/40551/2024	DEEPUN KUMAR JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12632/2024
174	D-WP(C)/40618/2024	RAMAKANTA SWAIN	DR. SUSANT KUMAR KANUNGO	
	WP(C)/ /	MP		12633/2024
175	D-WP(C)/74/2018	RAJKISHORE SWAIN	M/S.SANTOSH KUMAR NANDA	
	WP(C)/74/2018	MP		12634/2024
176	D-WP(C)/40620/2024	BAMAN @ BABAN CHARAN BARAL	DR. SUSANT KUMAR KANUNGO	
	WP(C)/ /	MP		12635/2024
177	D-WP(C)/29410/2019	NARAYAN ROUTH	M/S BABITA SAHU (CGC), SRI PRASANNA KUMAR PARHI	
	WP(C)/29410/2019	MP		12636/2024
178	D-WP(C)/40552/2024	AJAY KUMAR SAHU	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12637/2024
179	D-WP(C)/40578/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12638/2024
180	D-WP(C)/40578/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WP(C)/ /	MP		12639/2024
181	D-WP(C)/25662/2017	BIRENDRA KU MOHAPATRA		
	WP(C)/25662/2017	MP		12640/2024
182	D-WP(C)/40623/2024	NAKULA NAIK	SANTOSH CHANDRA ATABUDHI	
	WP(C)/ /	MP		12641/2024
183	D-WP(C)/40553/2024	SANJAYA KUMAR DASH	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12642/2024

184	D-WP(C)/40625/2024 WP(C)/23530/2024	BINODINI MOHANTY MP	ANIMESH MOHANTY	12643/2024
185	D-WP(C)/40628/2024 WP(C)/ /	BIRANCHI NARAYAN GANTHIA MP	SUBASH CHANDRA PUSPALAKA	12644/2024
186	D-WP(C)/40629/2024 WP(C)/ /	JUGAL KISHORE SAMAL MP	ANAM CHARAN PANDA	12645/2024
187	D-WP(C)/40554/2024 WP(C)/ /	HEMANTA BACHHA MP	SUKANTA KUMAR DALAI	12646/2024
188	D-WP(C)/40632/2024 WP(C)/ /	DR. ANANDA BISWAS MP	SUBHASISH DAS	12647/2024
189	D-WP(C)/31907/2022 WP(C)/31907/2022	ISWAR CHANDRA CHAUNRI MP	SAMBEET PATTANAYAK	12648/2024
190	D-WP(C)/40580/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12649/2024
191	D-WP(C)/7228/2016 WP(C)/7228/2016	DUSHMANTA BEHERA MP	M/S.UMESH CH.MOHANTY	12650/2024
192	D-WP(C)/40580/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12651/2024
193	D-WP(C)/40633/2024 WP(C)/ /	DR.MAYURI MISHRA MP	SUBHASISH DAS	12652/2024
194	D-WP(C)/40634/2024 WP(C)/ /	SUMAN DASH MP	SUBHASISH DAS	12653/2024
195	D-WP(C)/40635/2024 WP(C)/ /	AKSHYA KUMAR BHOI MP	SUBHASISH DAS	12654/2024
196	D-WP(C)/40636/2024 WP(C)/ /	DR.BIRENDRA KUMAR SADANGI MP	SUBHASISH DAS	12655/2024
197	D-WP(C)/40638/2024 WP(C)/ /	TAPAN KUMAR BARIK MP	SURYAKANTA DASH	12656/2024
198	D-WP(C)/40637/2024 WP(C)/ /	SANDEEP KUMAR SAHU MP	SUBHASISH DAS	12657/2024
199	D-WP(C)/21615/2020 WP(C)/21615/2020	PRAFULLA KHUNTIA MP	ALOK KUMAR PANDA	12658/2024
200	D-WP(C)/16302/2017 WP(C)/16302/2017	UDHABA RANA MP	SOUMYA MISHRA	12659/2024
201	D-WP(C)/21615/2020 WP(C)/21615/2020	PRAFULLA KHUNTIA MP	ALOK KUMAR PANDA	12660/2024
202	D-WP(C)/16302/2017 WP(C)/16302/2017	UDHABA RANA MP	M/S.SOUMYA MISHRA	12661/2024
203	D-WP(C)/40555/2024 WP(C)/ /	SANJITA MAHANTA MP	SUKANTA KUMAR DALAI	12662/2024
204	D-WP(C)/40582/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12663/2024
205	D-WP(C)/40582/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12664/2024
206	D-WP(C)/40641/2024 WP(C)/ /	RENUBALA NAYAK MP	SATYA RANJAN MOHAPATRA	12665/2024
207	D-WP(C)/40643/2024 WP(C)/ /	IPSITA MISHRA MP	JYOTI PATNAIK	12666/2024
208	D-WP(C)/40585/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12667/2024
209	D-WP(C)/40585/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12668/2024
210	D-WP(C)/40650/2024 WP(C)/ /	SMRUTI RANJAN SWAIN MP	DINESH KUMAR PANDA	12669/2024
211	D-WP(C)/40653/2024 WP(C)/ /	MAHANADI COALFIELDS LIMITED, SAMBALPUR MP	ANURAD MOHANTY	12670/2024
212	D-WP(C)/40654/2024 WP(C)/ /	KANHU CHARAN PRADHAN MP	SURYAKANTA DWIBEDI	12671/2024
213	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		12672/2024
214	D-WP(C)/40587/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12673/2024
215	D-WP(C)/40587/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	

	WP(C)/ /	MP		12674/2024
216	D-WP(C)/40674/2024 WP(C)/23513/2024	BARADA PRASANA DAS MP	JAYANTA KUMAR PADHI	12675/2024
217	D-WP(C)/34119/2023 WP(C)/34119/2023	SUDHAKAR MOHAPATRA MP	GOUTAM KUMAR ACHARYA	12676/2024
218	D-WP(C)/34766/2020 WP(C)/34766/2020	IN RE REMOVAL OF UNAUTHORIZED RELIGIOUS MONUMENTS ON PUBLIC LAND MP		12677/2024
219	D-WP(C)/40682/2024 WP(C)/ /	RADHAASHYAM MALICK MP	RAJKISHORE SWAIN	12678/2024
220	D-WP(C)/40680/2024 WP(C)/ /	MANORAMA MISHRA MP	Anupam Dash	12679/2024
221	D-WP(C)/40112/2024 WP(C)/23312/2024	M/S.OM JAY EV LTD, BBSR MP		12680/2024
222	D-WP(C)/40683/2024 WP(C)/ /	GOURIBALA GIRI MP	KSHIROD KUMAR ROUT	12681/2024
223	D-WP(C)/40684/2024 WP(C)/ /	MURALI NAYAK MP	PRASANTA KUMAR NANDA	12682/2024
224	D-WP(C)/35417/2022 WP(C)/35417/2022	DAMODAR DAS MP	DEEPAK KUMAR MOHAPATRA	12684/2024
225	D-WP(C)/35417/2022 WP(C)/35417/2022	DAMODAR DAS MP	MR. K.P. MISHRA, LAXMI PRASAD DWIVEDY	12685/2024
226	D-WP(C)/25946/2022 WP(C)/25946/2022	RINKU BEHERA MP	TRILOCHAN NANDA	12686/2024
227	D-WP(C)/32201/2024 WP(C)/18285/2024	M/S.NAYAK ASSOCIATES MP	DILLIP KUMAR NAYAK(IN PERSON)	12687/2024
228	D-WP(C)/34417/2024 WP(C)/19526/2024	LAXMIPRIYA MALLICK MP	DURGESH NARAYAN RATH	12688/2024
229	D-WP(C)/34417/2024 WP(C)/19526/2024	LAXMIPRIYA MALLICK MP	DURGESH NARAYAN RATH	12689/2024
230	D-WP(C)/18880/2019 WP(C)/18880/2019	PRAVASH CHANDRA MOHANTY MP	M/S.NIRANJAN LENKA	12690/2024
231	D-WP(C)/40639/2024 WP(C)/ /	TAPAN KUMAR BARIK MP	SURYAKANTA DASH	12691/2024
232	D-WP(C)/40690/2024 WP(C)/ /	DR. PRASANT KUMAR BISWAL MP	SASWATI MOHAPATRA	12692/2024
233	D-WP(C)/40591/2024 WP(C)/ /	PRANGYA PARIMITA PATRA MP	SUKANTA KUMAR DALAI	12693/2024
234	D-WP(C)/40692/2024 WP(C)/ /	DILLIP KUMAR TRIPATHY MP	ITISHREE TRIPATHY	12694/2024
235	D-WP(C)/40567/2024 WP(C)/ /	SUSHANTA SAMANTARAY MP	MANMAYA KUMAR DASH	12695/2024
236	D-WP(C)/36066/2024 WP(C)/21036/2024	DOLLY VERMA MP	SRINIBASH SATAPATHY	12696/2024
237	D-WP(C)/25984/2024 WP(C)/14637/2024	ADITYA GOSWAMI MP	SRINIBASH SATAPATHY	12697/2024
238	D-WP(C)/40701/2024 WP(C)/ /	SUMANTA DIHUDI MP	SANTOSH KUMAR MAHANTY	12698/2024
239	D-WP(C)/40597/2024 WP(C)/ /	DIKRESEN NAYAK MP	SUKANTA KUMAR DALAI	12699/2024
240	D-WP(C)/40710/2024 WP(C)/ /	M/S. SWASTIK ENTERISES, CUTTACK MP	BIDYADHAR MANSING	12700/2024
241	D-WP(C)/39043/2024 WP(C)/22949/2024	GO DIGIT GENERAL INSURANCE LTD., KARNATAKA MP	KARNATAKA KHAN	12701/2024
242	D-WP(C)/39051/2024 WP(C)/ /	GO DIGIT GENERAL INSURANCE LTD., KARNATAKA MP	KARNATAKA KHAN	12702/2024
243	D-WP(C)/39054/2024 WP(C)/23553/2024	GO DIGIT INSURANCE COMPANY LTD., KARNATAKA MP	KARNATAKA KHAN	12703/2024
244	D-WP(C)/40711/2024 WP(C)/ /	RAMAKRUSHNA GIRI MP	KSHIROD KUMAR ROUT	12704/2024
245	D-WP(C)/40711/2024 WP(C)/ /	RAMAKRUSHNA GIRI MP	KSHIROD KUMAR ROUT	12705/2024
246	D-WP(C)/40712/2024 WP(C)/ /	BIBEKANANDA PAUL MP	BISWA MOHAN PATTANAIAK	12706/2024

247	D-WP(C)/21995/2014 WP(C)/21995/2014	CESU MP	MR.B.K.NAYAK	12707/2024
248	D-WP(C)/21995/2014 WP(C)/21995/2014	CESU MP	MR.B.K.NAYAK	12708/2024
249	D-WP(C)/40720/2024 WP(C)/ /	LOKNATH SUBUDHI RAY MP	SARAT CHANDRA SAMAL	12709/2024
250	D-WP(C)/40722/2024 WP(C)/ /	GANANATH SAHU MP	PRATIK NAYAK	12710/2024
251	D-WP(C)/7639/2022 WP(C)/7639/2022	BIBHU PRASAD DALAI MP		12711/2024
252	D-WP(C)/40704/2024 WP(C)/ /	SRI SAI RAMESWARA SOLVANTS PVT LTD. MP	DAKSHIN PATTANAIK	12712/2024